

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 110

IA No. 2048/23
and
CP (IB) No. 170/Chd/Pb/2020

IN THE MATTER OF:

Trade Perfections

...Petitioner

Vs.

H.R. Power Projects Pvt Ltd.

...Respondent

Under Section: 9, 60(5), IBC 2016

Order delivered on 07.05.2024

CORAM:

SH. L. N. GUPTA
HON'BLE MEMBER (T)

SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)

PRESENT:

For the Petitioner: Mr. Sanyam Jain, Advocate

For the Respondent: Mr. Aalok Jagga, Advocate with Mr. APS Madaan, Advocate
in main CP and applicant
in IA No. 2048/23

ORDER

IA No. 2048/23 and CP (IB) No. 170/Chd/Pb/2020

It is pointed out by the Registry that the main petition is not uploaded on the DMS. Ld. Counsel for the petitioner is directed to check it with the registry and do the needful within one week. List the matter for arguments on 09.07.2024.

Sd/-

Sd/-

(L. N. GUPTA)
MEMBER (T)

(HARNAM SINGH THAKUR)
MEMBER (J)

Preeti